

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 8th July, 2016
Time : 10:30 AM

**HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	R.A. No. 23/2015 (M.A. No. 799/2015 & M.A. No. 1061/2015) in Original Application No. 60/2014	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness Vs. Union of India & Ors.	Mr. M. L. Lahoty, Adv. for Appellant Mr. Maheen Pradhan, Adv. for R-1 Mr. Rajiv Bansal & Mr. Dhruv Tamta, Advs. for R-2 Mr. Ravi Gupta, Sr. Adv., Mr. P.S. Bindra & Mr. Ajay Gulati, Advs. for R-3 Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, L.O. for R-7 Mr. Rahul Dhawan, Adv.
FOR ADMISSION			
2.	Original Application No. 273/2016	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Vyom Raghuvanshi, Advs. for Applicant
3.	Original Application No. 346/2016 (M.A. No. 643/2016)	Fly Ash Bricks Association Vs. State of Haryana & Ors.	Mr. Zakir Husain, Adv. for Applicant
4.	M.A. No. 632/2016, M.A. No. 644/2016 & M.A. No. 645/2016 in Original Application No. 318/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Shailesh Singh, Applicant in person Mr. M. G. Kamath, Adv. for Applicant in M.A. No. 632/2016 Mr. A. K. Sangal, Adv. for Applicant in M.A. No. 644/2016 Mr. Sondhi Narula Dalal, Adv. for Applicant in M.A. 645/2016
AFTER NOTICE			
5.	Original Application No. 256/2016	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Mr. S. A. Zaidi, Adv. (Court Commissioner)
6.	Original Application No. 292/2016	Anurag Singh Saroj Vs. Kanpur Development Authority & Anr.	Mr. Sachin Dutta, Sr. Adv. with Mr. Syed Mehdi Imam, Adv. for Applicant Mr. Avijit Bhushanm, Adv.
FOR COMPLETION OF PLEADINGS			
7.	Original Application No. 112/2016	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2
8.	Original Application No. 148/2016	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA
9.	Original Application No. 217/2016	Mahesh Chandra Saxena Vs. The Ministry of Urban Development Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for -1 & 6

FOR HEARING			
10.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4
11.	Original Application No. 518/2015 (M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Manish Chauhan, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. T. S. Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for R-9 Mr. Dinesh Jindal, LO for DPCC
12.	Original Application No. 108/2013 (M.A No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs. NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vivek Kr. Tandon, Adv. for R-1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R - 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Mr. B. V. Niren, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Sumit Pushkarma, Adv. for DJB
13.	Original Application No. 179/2013 (M.A No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs. Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. Narender Pal Singh, Adv. for R – 6 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P. S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv. Mr. Pradeep Kumar, Adv. Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Raj Kumar, Adv. for C.P.C.B. Mr. Sumit Pushkarma, Adv. for DJB
14.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Pradeep Kumar, Adv. for Appellant Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9 Mr. Tarunvir Singh Khehar, Adv. Mr. Sumit Pushkarma, Adv. for DJB
15.	Original Application No. 317/2015 (M.A. No. 831/2015 & M.A. No. 634/2016)	Rashid Ali Warsi Vs. UPSIDC Ltd. Ors.	Dr. Ajay Kumar & Mr. Nandlal Kumar Mishra, Adv. for the Applicant Mr. Rajesh Raina, Adv. for R-1

			Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Advs. for R-2 & 3 Mr. Abhishek Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for R-6 Mr. Ravi P. Mehrotra & Mr. Abhinav Malik, Advs. for UPSIDC Mr. Ashish Batra, Adv.
16.	Original Application No. 318/2015	Devender Singh Vs. The Chief Secretary & Ors.	Mr. M. L. Sharma, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Mr. Vishwendra Verma, Adv. for R-4 Mr. Ashok Kumar, SI for R-11 Ms. Garima Prasad, Adv. for R-12
17.	Original Application No. 420/2015 (M.A. No. 973/2015)	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 7 Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Mr. Pradeep Jain, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB
18.	Original Application No. 57/2016	Shri Shri Thakur Ram Chandra Dev Association Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Shukla & Ms. Katyani, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 & 5 Mr. Tarunvir Singh Khehar, Adv. for R-2 & 3 Mr. Sanjeev Ralli, Adv. for R-4

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